

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.77/2016
RT NO.46/Chd/Pb/2017**

PPG Asian Paints Pvt. Ltd.

...Petitioner

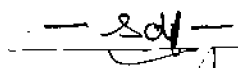
Versus.

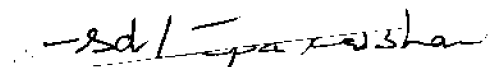
Sewakunj Motors Pvt. Ltd.

...Respondent

Present: Mr. Sanjay Kumar, Advocate for petitioner.
None for respondent.

Mr. Sanjay Kumar, Advocate has filed Power of Attorney with the Resolution of the petitioner-company. Learned counsel for petitioner seeks and permitted to withdraw the instant petition as the matter has been settled. The instant petition is dismissed as withdrawn.


(Justice R.P. Nagrath)
Member(Judicial)


(Deepa Krishan)
Member (Technical)

March 10, 2017


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